

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:891

ANSWERED ON:25.02.2011

CRITERIA FOR SETTING UP SUB HEALTH CENTRES

Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the criterion for setting up of sub-health centres in the State is based on population;
- (b) if so, the details thereof;
- (c) whether the Government proposes to amend the said criterion and open such centres by including geographical areas also;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRIDINESH TRVEDI)

(a) to (e) A Sub-Centre (SC) is provided on the population norm of 1 per 5000 population in general/plain areas and 1 per 3000 population in tribal/hilly/desert areas. As of now there is no proposal to amend the norms.